

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF GOA TO BE
HELD FROM 30.10.2018 AT MUMBAI**

Date : 30th Oct 2018 (Tuesday)
(Sr. No. 1-18)
Time : 2:00 P.M.

Venue

**Income Tax Appellate Tribunal (ITAT)
Mumbai Benches, Mumbai
Pratishtha Bhavan, 3rd & 4th Floors,
101, M. K. Road Mumbai,
Maharashtra ~ 400020**

BY SPEED POST

Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Tushar Vinayak Karmalkar, **Advocate**
Sh. Vinayak Karmalkar
H.No.38, Cootapur Sanguem, Goa-403704

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ravita Serrao, **Advocate**
Sh. Santaninho Camilo Serrao
2127, Benclenvaddo, Councolim, Salcette Goa-
403703

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Godfrey Frank Norton, **Advocate**
Sh. Frank Conceicao Silva Lobo Norton
Silva Norton Building Station Road Margao Goa-
403601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Saleel Talauliker, **Advocate**
Sh. Satishcnadra Talauliker
H.No.125/1, Green Valley Road, Chicalim Goa-
403806

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Mrs.Sonia Redkar Keloskar, **Advocate**
Sh. Satish K.Keloskar
H.No.130, Behind NSD Opp.Laxmi Bar, Alto
Dabolim Goa-403801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Oswald Mariano Fernandes, **Advocate**
Sh. Lorenzo Fernandes
H.No.734, Near Market St. Agostinho, Santa Cruz
Ilhas Goa-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Manoj Madhu Shetye, **Advocate**
Sh. Madhu R.Shetye
Opp.Merces Chapel, Merces Vaddem, Vasco Da
Gama, Goa-403802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Anand Mahadev Shetye, **Advocate**
Sh. Lt.Sh.Mahadev.A.Shetye
H.No.199, Non-Mon Nxt.Elvira Apartments, Nr.
St.Andrew Church Mormugao Taluka Vasco Da
Gama Goa-403802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prajwala P.Shetya, **Advocate**
Sh. Prabhakar S.Shetya
Flat No.S-1, Shiv Shambu Appts. Shantinagar
Ponda Goa-403401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kedhar Ghanshyam Porob Anjunker, **Advocate**
Sh. Ghanashyam Govind Porob
H.No.278/2 (452), Abass Vaddo Village Canca
Post Parra Bardez Goa-403510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms. Pavitra Rohidas Naik, **Advocate**
Sh. Rohidas Naik
H.No.290, Near Govt. high School, Xeldem,
Kamansai, Xeldem, Quepem Goa-403705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Sarvesh Shivram Naik, **Advocate**
Sh. Shivram Naik
H.No.101, Kasswada Talaulim Ponda Goa-
403401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nand Kishore Dubey, **Advocate**
Sh. Ramesh Dubey
Flat No.4 2nd floor, Figueredo Bldg. Adarsh
Nagar Chicalim, Goa-403711

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Smita P. Bandekar, **Advocate**
Sh. Pandurang N Bandekar
Flat No C 203 Second Floor Block C, Raj Mudra
Bldg Nr Civil and Criminal Court Bldg Tisk
Ponda, Goa-403401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. RISHIKESH GAWTHANKAR, **Advocate**
Sh. PANDURANG GAWTHANKAR
C-3 DEVASHRI BHAVAN, BEHIND HOLY
FAMILY HIGH SCHOOL PORVORIM GOA-
403521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Omega Afonso, **Advocate**
Sh. Armando Minguel Fernandes
326/A Sapana Galaxy, Pulamol Sao Jose De
Areal Salcete, Goa-403709

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Thomas Yoseph Rasni, **Advocate**
Sh. Shiju George
C/o Vishwanath Damodaran. B-8. First Floor.
Coelho Residency. Maimolem. Vasco Da Gama.
Goa-403802

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Cassian Crasto, **Advocate**
Sh. Joao Crasto
H.No.673, uddi Vaddo, Goa Velha, Tiswadi, Goa-
403108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY